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Title: Introduction of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill, 2012.

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA): I beg to move for leave to introduce a Bill to protect the rights of urban street vendors and regulate street vending activities and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to protect the rights of urban street vendors and regulate street vending activities and for matters connected therewith or incidental thereto."

*The motion was adopted.*

KUMARI SELJA: I introduce the Bill.

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